

2

Central Administrative Tribunal, Principal Bench

Original Application No. 920 of 2002

New Delhi, this the 11th day of April, 2002

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Shri Vikrant Bhardwaj  
S/o Shri Yogeshwar Parsad  
C/o C.P.W.D. Karamchari Union (Regd.)  
Plot No.1, Aram Bagh, Near Udasin Mandir  
Paharganj,  
New Delhi-110055

- Applicant

(By Advocate: None)

Versus

1. Union of India  
Ministry of Urban Affairs,  
Through its Secretary,  
Nirman Bhawan, New Delhi

2. Director General (Works)  
Central Public Works Department  
Nirman Bhawan, New Delhi

3. Executive Engineer (Civil)  
Central Public Works Department  
'L' Division, C.P.W.D.  
Barakhamba Lane,  
New Delhi-110 001

- Respondents

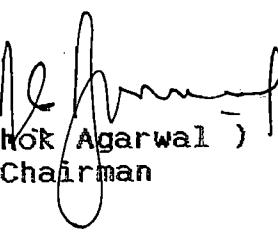
O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Applicant and his advocate were absent even on second call on 4.4.2002 when the present OA stood over ~~for~~ ~~today~~. They are absent even on second call today also. Present OA, in the circumstances, is dismissed for default.

  
( S.A.T. Rizvi )

Member (A)

  
( Ashok Agarwal )

Chairman

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